

डा० राम मनोहर लोहिया : आज शाम को मैं यहाँ से चला जाऊंगा। इसलिए मेहरबानी करके इस प्रश्न को अगर आप महत्वपूर्ण समझते हैं और आज शाम को पांच बजे लेना चाहते हैं तो ले लीजिये।

Mr. Deputy-Speaker: I do not know if that will be possible. I shall try if it is possible.

श्री बागड़ी : अकाल वाली बात बीच में ही रह गई। लाग भूखे मर रहे हैं, पशु भूखे मर रहे हैं।

Mr. Deputy-Speaker: Order, order. Now, Papers to be laid on the Table.

12.35 hrs.

PAPERS LAID ON THE TABLE—
Contd.

Mr. Deputy-Speaker: Now, Shri Humayun Kabir.

Shri Humayun Kabir: I have already laid the papers on the Table of the House.

NOTIFICATION UNDER UNIVERSITY GRANTS
COMMISSION ACT

The Minister of Education (Shri M. C. Chagla): I beg to lay on the Table a copy of Notification No. G.S.R. 1209, dated the 20th July, 1963, making certain amendment to the University Grants Commission (Terms and Conditions of Service of Employees) Rules, 1958, under sub-section (3) of section 25 of the University Grants Commission Act, 1956. [Placed in Library, See No. LT-2080/63].

12.35½ hrs.

BUSINESS ADVISORY COMMITTEE
TWENTY-SECOND REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

“That this House agrees with the Twenty-second Report of the

Business Advisory Committee presented to the House on the 10th December, 1963.”

Mr. Deputy-Speaker: The question is:

“That this House agrees with the Twenty-second Report of the Business Advisory Committee presented to the House on the 10th December, 1963.”

The motion was adopted.

12.36 hrs.

MOTION RE: REPORT ON MID-TERM APPRAISAL OF THIRD FIVE YEAR PLAN—Contd.

Mr. Deputy-Speaker: The House will now take up further consideration of the following motion moved by Shri B. R. Bhagat on the 5th December, 1963, namely:

“That the ‘Report on the Mid-term Appraisal of the Third Five Year Plan’ laid on the Table of the House on the 26th November, 1963, be taken into consideration.”

We shall extend the discussion till the end of this day, that is, till five o'clock, because there are a number of Members who are anxious to speak. Shri P. C. Borooah who was in possession of the House may continue his speech.

Shri Bade (Khargone): When is the hon. Prime Minister going to intervene?

Mr. Deputy-Speaker: After Shri P. C. Borooah.

Shri P. C. Borooah (Sibsagar): Yesterday I was pointing out that while our population was increasing fast, the expansion of our economy was slowing down, and even after thirteen years of our economic planning, mass poverty persisted in the country, almost in the state in which it was in the beginning.